Annexure-9

Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024 List of Creditors as on: 23.09.2025

Other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	f Details of claim		Details of claim admitted						Amount of	Amount of	Amount of claim not admitted	Amount of claim	Details of	Remarks, if any
No.	Creditor	Date of	Amount	Amount of claim	Nature of claim	Amount	Amount	Whether	% of	contingent	any Mutual		under verification	Security	
		receipt	claimed	admitted		covered	covered	related	voting	claim	dues, that			Held	
						by	by	party?	share in		may be set-				
						security	guarantee		CoC		off				
						interest									
1-	Agencies	18.10.2024	4,59,135		Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	2,84,135		N.A	Amount claimed as interest is rejected, owing to unavailability of relevant documents substantiting the claim.
	TOTAL		4,59,135	1,75,000								2,84,135			